

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **18.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1034/2020 IN CA/558/2020
NAME OF PETITIONER : Sivagnangovindasamy Nambi
M/S Manasanthi Mental Health Care Pvt Ltd
NAME OF RESPONDENT : ROC, Chennai
SECTION : Rule 11 Of NCLT Rules 2016

ORDER

Due to paucity of time, the matter stands adjourned to **15.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS